

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-
28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 17/01/2012 These Petitions were called on for hearing
today.

For Petitioner(s)

Mr. Nirnimesh Dube,Adv.

For Respondent(s)

Mr. Amit Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is granted four more
weeks time as a last chance for taking fresh steps
against the unserved respondents.
List the matter on 28.02.2012.

(Sunil Thomas)
Registrar

SB